BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

Rst.A.No.409/KB/2017 CP(IB) No.357/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M.

Name of the Company			ompany	Antarctica Limited -Vs- Madoorie Tea Estate Pvt.Ltd					
	Under Section			8 & 9 IBC				×	
	SI. Name & Designon No. Representa LE				N CAPITAL	Appearing on behalf	of Sign	Signature with date	
	1.	MR.	KAU	SHIK	BANERJEE	E Operational	KE	Jang Advocate	
8		MR.	SUBA	ZANI	ADVOCATE	Operation	Subremil	Dey Advocate	
3.		Ms.	RASHI	ATIM	SEN	Operational Creditor	Rash	nicla Leu Abrocate	

ORDER

Ld. Counsel for the operational creditor are present. No one is present from the corporate debtor's side.

Ld. Counsel for the petitioner submits that he has served notice on the corporate debtor and moved this application for restoration of C.P.No. 357/KB/2017.

List it on 16/10/2017.

(Jinan K.R.) Member (Judicial)